

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT – 1**

ITEM No.126-C.P.(CAA)/72(AHM)2022 in  
C.A.(CAA)/35(AHM)2022

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Ruparel Nets Pvt Ltd  
Rupa Weave Pvt Ltd  
Ruparel Plastics Pvt Ltd

..... Applicants

**Order delivered on: 29/03/2023**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Bhadresh Shah, Ld. Advocate  
For the Respondent : Mr. B. Rama Ambedkar, Assistant Director for RD NWR

**ORDER**

This application is filed under Section 230-232 of the Companies Act, 2013.  
Learned Counsel Mr. Bhadresh Shah appears for the Applicant. Due to paucity of  
time, the matter could not be taken up for hearing.

Let the matter be adjourned to 08.05.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**

Rajeev